

HIGH COURT OF UTTARAKHAND
NAINITAL

NOTIFICATION

No. 121 /UHC/Admin.A/2017

Dated: April 07, 2017.

Sri Vivek Bharti Sharma, Chairman, Commercial Tax Tribunal, Uttarakhand, Dehradun is repatriated and posted as Director, Uttarakhand Judicial & Legal Academy, Bhowali, District Nainital, vice Sri Pradeep Pant.

No. 122 /UHC/Admin.A/2017

Dated: April 07, 2017.

Sri Pradeep Pant, Director, Uttarakhand Judicial & Legal Academy, Bhowali, District Nainital is transferred and posted as District & Sessions Judge, Chamoli, vice Ms. Kahkasha Khan.

No. 123 /UHC/Admin.A/2017

Dated: April 07, 2017.

Sri Harish Kumar Goel, Principal Judge, Family Court, Dehradun is repatriated and posted as District & Sessions Judge, Rudrapur, vice Sri Ashish Naithani.

Note :- Recommendations have been sent to the State Government for the posting of following officers on deputation posts mentioned against their names :-

1. Sri Ashish Naithani - Chairman State Transport Appellate Tribunal, Uttarakhand, Dehradun.
2. Sri C.P. Bijalwan - Additional charge of Chairman, Commercial Tax Tribunal, Uttarakhand, Dehradun, in addition to his present duties.
3. Ms. Kahkasha Khan - Presiding Officer, Food Safety Appellate Tribunal Dehradun, along with additional charge of Secretary, Lokayukta, Dehradun, in addition to her duties.
4. Sri Malik Mazhar Sultan - Principal Judge, Family Court, Dehradun.

This order will come into force w.e.f. 01.05.2017.

Note : Ms. Kahkasha Khan, who is being transferred on her request will not be allowed the transfer travelling allowance.

By Order of the Court,

Sd/-
(Narendra Dutt)
Registrar General.

No. 1707 /XIII-h-1/Admin.A/2017

Dated: April 07, 2017.

Copy forwarded for information and necessary action to :-

1. Principal Secretary, Legislative, Parliamentary Affairs & Language Department, Govt. of Uttarakhand, Dehradun.



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2. Principal Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
3. The Accountant General A & E, Uttarakhand, Oberoi Building, Majra, Dehradun.
4. Principal Secretary, Personnel, Government of Uttarakhand, Dehradun.
5. Director, Printing & Stationery, Roorkee for publication of the Notification in the next issue of Gazette of Uttarakhand
6. All the District & Sessions Judges of the State Judiciary, Uttarakhand.
7. Director, Uttarakhand Judicial and Legal Academy, Bhowali, District Nainital.
8. Chairman, State Transport Appellate Tribunal, 3/5 A, Race Course, Near Rinku Medicose, Dehradun.
9. Presiding Officer, Labour Court, Dehradun.
10. Principal Judge, Family Court, Dehradun.
11. Member Secretary, Uttarakhand State Legal Services Authority, Nainital.
12. Presiding Officer, Food Safety Appellate Tribunal, Dehradun.
13. Secretary Lokayukta, Uttarakhand, 3/3, Industrial Area, Patel Nagar, Dehradun.
14. Registrar, Commercial Tax Tribunal, 5-6, Nehru Colony, Hardwar Road, Dehradun.
15. All the Registrars of the Court.
16. P.P.S to Hon'ble the Chief Justice.
17. P.S/P.A. to Hon'ble Judges of this Court with the request to place the Notification for kind perusal of Hon'ble Judges.
18. P.S. to Registrar General.
19. Senior Treasury Officers of All the Districts of Uttarakhand.
20. I/c N.I.C., High Court of Uttarakhand, Nainital for uploading the list on the website of High Court.
21. Guard File / Assistant Concerned.


**Assistant Registrar
Admin.A**